

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 118**

**CP (IB) No. 147/Chd/Pb/2020**

**IN THE MATTER OF:**  
**Garg Industries Limited**

**...Petitioner-Operational Creditor**

**Versus**

**Narang Wires Private Limited**  
**Under Section: 9, IBC 2016**

**... Respondent-Corporate Debtor**

**Order delivered on 15.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.08.2024.

Sd/-

**Court Officer**